

प्रधान मंत्री (श्री मोरारजी देसाई) :

(क) और (ख); सरकार योजना आयोग को समाप्त करने सम्बन्धी किसी प्रस्ताव पर विचार नहीं कर रही है ।

Notices to Kissans of South Andaman Tahsil to vacate Government land

2084. SHRI MANORANJAN BHAKTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some of the kissans of Burmanallah, Makkapad and Bidnabad of South Andaman Tahsil have been served notices by the Revenue Department of Andaman Administration for the removal of horticulture gardens bearing fruits raised on the Government land;

(b) whether majority of these kissans belong to the weaker section and are in possession of these Government lands for years together; and

(c) if so, the difficulties in regularising the possession of these lands as has been done in the case of house owners in the Municipal area?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) 59 encroachers have been evicted from unauthorisedly occupied land at Bidnabad, Mukhapahad and Birchgunj after they had been given due notices under section 202 of the Andaman & Nicobar Islands Land Revenue and Land Reforms Regulation, 1966.

(b) Most of the encroachers had come from Mainland in search of jobs and squatted upon the land.

(c) The land from where these encroachers have been evicted is required for defence purposes. Hence, it was not found possible to consider regularisation of their encroachments.

Diesel Conservation Seminar

2085. SHRI VASANT SATHE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Diesel Conservation Seminar held recently made a number of suggestions to the Government; and

(b) if so, outlines of the recommendations made and the follow up action taken or proposed?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-554/77].

Publication of Collected Works of Mahatma Gandhi

2086. SHRI K. MALLANNA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have revived Advisory Board for the project for publication of the collected works of Mahatma Gandhi; and

(b) if so, the progress made in the collected works series which were spoken and written by Mahatma Gandhi?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir.

(b) Of the estimated total of 91 volumes in the Collected Works of Mahatma Gandhi series:—

(i) 68 volumes in English (covering Gandhiji's speeches and writings upto 28-2-1939), and 65 volumes in Hindi (covering the period upto 31-7-1937) have been published;

(ii) Volumes upto 70 in English (covering the period upto 24-4-1945) and volumes upto 71 in Hindi

(covering the period upto 15-4-1940) have been edited and kept ready for the press; and

(iii) Work of compilation, revision, editing, translation and research in respect of the rest of the material is in progress.

Avenues of Promotion for Assistant Examiners in MI Directorate of Army Headquarters

2087. SHRI K. LAKKAPPA: Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 1423 on the 25th August, 1976 and state:

(a) what steps have been taken to remove stagnation and create better avenues of promotion for the Assistant Examiners working in the MI Directorate of Army Headquarters so far;

(b) whether some posts of Hindi Examiners are lying vacant in MI Directorate for quite some time; and

(c) if so, reasons for not promoting the eligible Assistant Examiners on seniority basis against those posts?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) The question of revision of the existing recruitment rules for the post of Examiners in MI Directorate is under consideration with a view to providing better avenues of promotion to Assistant Examiners.

(b) and (c). Two posts of Hindi Examiners are lying vacant out of which one falls to departmental promotion quota. For that post orders for promotion of one Assistant Examiner have already been issued but he has not yet assumed his duty as Examiner.

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S.S. State of Goa

2088. SHRI EDUARDO FALEIRO: Will the Minister of SHIPPING AND TRANSPORT be pleased to state whether the name of the ship of the Indian Shipping Corporation named "S. S. State of Goa" launched in 1963 has been substituted?

THE PRIME MINISTER (SHRI MORARJI DESAI): Shipping Corporation of India has never had in its fleet any vessel named 'S. S. State of Goa'.

Allotment of Industrial Sheds by D.S.I.D.C.

2090. SHRI SHANKERSINHJI VAGHELA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware of certain charges against the erstwhile Chairman of Delhi State Industrial Development Corporation;

(b) the number of industrial sheds allotted by the DSIDC during the period of emergency to sons and relatives of VIPs and that too on out of turn basis;

(c) whether Government have looked into the matter; and

(d) if so, the nature of enquiry conducted and the results thereof?

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): (a) The Government have received complaints regarding irregularities against the erstwhile Chairman of Delhi State Industrial Development Corporation.

(b) to (d). Complaints of irregularities in allotment are under enquiry.